

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH AT NEW DELHI**

M. A. No. 29 of 2024 & E.A. No. 10 of 2024

in

O.A. No. 391/ 2022

IN THE MATTER OF:

Brigadier Paramjit Singh & Ors. ...Applicants

Versus

State of Haryana & Ors.Respondents

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Filed By:

Date: 30.04.2024
Place: New Delhi



Adv. Noopur Singhal
Counsel for Respondent no.3

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**STATUS REPORT ON BEHALF OF RESPONDENT NO.3 –
HARYANA SHEHRI VIKAS PRADHIKARAN**

1. That this Hon'ble Tribunal vide order dated 17.03.2023 directed the State of Haryana and all its instrumentalities including respondent No.3-HSVP to restore the water body as undertaken.
2. That Haryana Shahri Vikas Pradhikaran (HSVP) vide action taken report dated 27.10.2023 submitted before this Hon'ble Tribunal that in view of orders/directions dated 20.07.2018 passed by this Hon'ble Tribunal in OA No. 325/2015 titled as Lt. Col. Sarvadaman Singh Oberoi vs. Union of India and others, about restoration of waterbodies, received a letter No.247-249 dated 11.10.2022 issued by Nodal Officer, Environment & Sustainability Wing, Municipal Corporation, Gurugram vide



Administrator
HSVP Gurugram

which it was mentioned that two waterbodies viz. Jharsa Pond and Silokara Pond should be restored/developed as per directions of Hon'ble Tribunal or consent to develop may be given to MCG for development of ponds/waterbodies. The copy of letter is annexed as **Annexure-R-3/1**.

3. That HSVP provide consent to MCG vide letter bearing Memo no. 30122 dated 19.04.2023 for development of ponds. The copy of letter dated 19.04.2023 is annexed as **Annexure-R-3/2**. It is submitted that GMDA was informed of the order dated 17.03.2023 passed by this Hon'ble Tribunal and was requested to send the ATR as directed to be filed before the Tribunal.
4. That it is submitted as per the order dated 17.03.2023, passed by this Hon'ble Tribunal, HSVP though took necessary action and finalised the plan and prepared estimates for development of pond and green area. But meanwhile, as the offer was made from GMDA to develop it under CSR initiatives of M/s Max Insurance, the work was transferred to GMDA. It was informed by GMDA that M/s Max Insurance did not start the work in time, after that GMDA started the work of cleaning the area and restoration of the existing waterbody in area of 80 m x 30 m = 2400 Sqm having depth of around 7.5 m. The pondage capacity of the waterbody is 18000 KL of water.
5. That as informed by GMDA, it has executed primary works at the site as per site requirement. The work of development of waterbody has been completed. The treated water pipeline has been installed for continuous supply water to the waterbody and



Administrator
HSVP Gurugram

the green area. The treated water supply waterbody and green area has been started. Footpath along waterbody has been made. The fencing work is in progress. The work of plantation leaving footpath for walking will be completed in the rainy season by GMDA. The footpaths will be remained *kachchain* the green space. Dense plantation will be carried out with local species. The progress report submitted by GMDA **alongwith recent photographs are annexed as Annexure R3/3.**

6. That GMDA has informed that as far as exploration of use of solar powered panels on floating devices is concerned (as mentioned in the order dated April 08, 2024 passed by Hon'ble Tribunal), there is no scope of such floating panels at site.
7. That GMDA has also informed that fish and other aquatic flora and fauna automatic develop in the waterbodies if continuous water supply is ensured. GMDA has assured to ensure continuous water supply of tertiary treated waste water in the waterbody and maintain the waterbody and green area through Rotary Club, Gurugram. Rotary Club will install solar lights along footpath, sitting benches, open gym items, dustbins etc. The correspondence between GMDA and Rotary Club is at annexed as **Annexure-R-3/3.**
8. That it is submitted the GMDA has made some changes in the original plan of the HSVP as per technical requirement of site, on technical grounds. Hon'ble Tribunal is prayed to accept the changes made by GMDA.



Administrator
HSVP Gurugram

9. That in view submissions made in para No. 1 to 8 and considering the progress report of GMDA, it is prayed that the Status report is accepted and the changes made by GMDA on technical grounds may also be accepted.



Administrator
HSVP Gurugram
(RenuSogan IAS)

Dated: 29.04.2024

Place: Gurugram

Administrator, HSVP, Gurugram
Respondent No.3

Through



(Adv. Noopur Singhal)
Counsel for Respondent no.3 HSVP



MUNICIPAL CORPORATION GURUGRAM

Office of Nodal Officer, Environment & Sustainability Wing

TPO: Devi Lal Biological & Botanical Garden, Sector-52, Gurugram-122002. Email: noenv@mcg.gov.in.

Dated: 11.10.2022

No. 247-249

To

The Administrator
HSVP, Gurugram

Sub: Rejuvenation of waterbodies/Johad reg.

With reference to the subject cited above, it is submitted that as per directions of Hon'ble NGT in OA No. 325/2015, all the waterbodies recorded in revenue records are to be rejuvenated/restored. It has been observed that two pockets of land have been shown as "Johad" in revenue records but these pockets have been acquired by HSVP as mentioned under:

1. Silokara; Khasra No. 26//26/2 measuring 24 Kanal 15 Marla
2. Fatehpur (Jharsa); Khasra No. 6//26

It is requested that these lands are not utilized for any other purposes as per orders of Hon'ble NGT.

It is also requested to carry out rejuvenation of these waterbodies or issue NOC/Consent so that rejuvenation work may be carried out by MCG for compliance of the said orders.

Nodal Officer
Environment & Sustainability Wing
Municipal Corporation Gurugram

Copy to following for kind perusal and information:

1. The Commissioner, Municipal Corporation Gurugram
2. Executive Engineer (Hort), MCG



277
हरियाणा शहरी विकास प्राधिकरण

OFFICE OF THE EXECUTIVE ENGINEER,
HSVP DIVISION NO. VI, GURUGRAM
M Block, South City-I, Near Plot No. M-217,
Sector-41, Gurugram.
xenhsvp6ggm@gmail.com



To.

The Nodal Officer
Environment & Sustainability Wing
Municipal Corporation, Gurugram
Tau Devi Lal Biological & Botanical Garden
Sector-52, Gurugram-122002
E-mail: noenv@mcg.gov.in

Memo No. 80/22

Dated: 19/04/2023

Sub:

Rejuvenation of water bodies/Johad reg.

Ref:

Your office letter No. 247-249 dated 11.10.2022.

On the above noted subject, it is intimated that only the site mentioned at Sr. No. 1 i.e. Sīokara: Khasra No. 26//26/2 measuring 24 Kanal 15 Marla falls under the jurisdiction of this office. It may be carried out for rejuvenation of this waterbodies/Johad by Municipal Corporation, Gurugram and this office has no objection, if the same is carried out by M.C.G.

Further, it is submitted that the Hon'ble NGT, New Delhi in O.A. No. 391/2022 during the hearing dated 17.03.2023 has passed the order (copy attached) with the direction to the Administrator, HSVP, Gurugram to file the Action Taken Report (ATR) after expiry of the period of six months and one year on or before 31.10.2023 and 30.04.2024 respectively.

Therefore, it is requested to rejuvenate/restore the above said waterbodies/Johad before 31.10.2023 and submit the ATR to this office, so that the ATR can be further submitted before the Hon'ble NGT accordingly.

DA: As above

Executive Engineer,
HSVP, Division No. VI,
Gurugram

Encls. No. 80/23, 24

Dated 19/04/2023

A copy of the above is forwarded to the following for information and necessary action please:-

1. The Administrator, HSVP, Gurugram.
2. The Superintending Engineer, HSVP, Circle-II, Gurugram.

Executive Engineer,
HSVP, Division No. VI,
Gurugram



**GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY**Plot No. 3, Sector-44, Gurugram-122002, Haryana, India; Email: dfo.gmda@gov.in

No. 90

Dated:29.04.2024

To

The Administrator
Haryana Shahri Vikas Pradhikaran
Gurugram

**Sub: Progress Report of Silokara Pond (Gurugram) in reference to MA No. 29/2024;
EA No. 10/2024 in OA No. 391 of 2022 titled Brigadier Paramjit Singh & Ors Vs
State of Haryana & Ors**

With reference to the subject cited above, please find attached the Progress Report made in the development of Silokara Pond in the matter of MA No. 29/2024; EA No. 10/2024 in OA No. 391 of 2022 titled Brigadier Paramjit Singh & Ors Vs State of Haryana & Ors for your kind perusal and necessary action please.

Enclosed: As above

[Subhash Chander Yadav IFS]
Addl. CEO, Urban Environment
Gurugram Metropolitan Development Authority

**GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY**

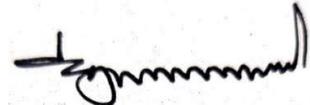
Plot No. 3, Sector-44, Gurugram-122002, Haryana, India; Email: dfo.gmda@gov.in

PROGRESS REPORT – DEVELOPMENT OF SILOKARA POND

GMDA carried out demarcation of pond area land. Meanwhile offer was made by M/s Max Insurance to develop it under CSR initiatives. The correspondence made between M/s Max Insurance and GMDA is annexed as **Annexure-I**. M/s Max Insurance could not start the work in time due to their internal administrative reasons. After that GMDA started the work of cleaning the area and restoration of the of existing waterbody. GMDA has executed primary works at the site as per site requirement. GMDA has made some changes in the original plan developed by HSVP as per technical requirement of the site. The work of development of waterbody has been completed. The treated water pipeline has been installed for continuous supply water to the waterbody and the green area. The treated water supply waterbody and green area has been started. Footpath along waterbody has been made. The area of waterbody is 80 m x 30 m = 2400 sqm. The average depth of waterbody is 7.5 m having water holding capacity of 18000 KL. The fencing work is in progress. The photos of execution of work at site are annexed as **Annexure-II**. The waterbody will help in recharging the ground water with the continuous supply of treated waste water.

The work of plantation leaving footpath for walking will be completed in the rainy season by GMDA. The footpaths will be remained kachcha in the green space. Dense plantation will be carried out with local species.

As far as exploration of use of solar powered panels on floating devices is concerned (as mentioned in the order dated April 08, 2024 passed by Hon'ble Tribunal), there is no scope of such floating panels at site. GMDA is exploring this activity in tanks of water treatment plants of GMDA located at Chandu. It is also submitted for kind information that fish and other aquatic flora and fauna automatic develop in the waterbodies if continuous water supply is ensured. GMDA will ensure continuous water supply of tertiary treated waste water in the waterbody and maintain the waterbody and green area through Rotary Club, Gurugram. Rotary Club will install solar lights along footpath, sitting benches, open gym items, dustbins etc. The correspondence between GMDA and Rotary Club is annexed as **Annexure-III**.



[Subhash Chander Yadav IFS]
Addl. CEO, Urban Environment
For CEO, GMDA

Annexure -I

Date: 5th June 2023

To,

Subhash Yadav, IFS
Additional CEO
Urban Environment, GMDA
Gurugram

Subject: Allocation of Pond Site at Silokhera Village, Gurugram to Max Life Insurance for undertaking Pond Construction and Rejuvenation work under CSR

Dear Sir,

This is with reference to the general MoU signed between GMDA and Max Life Insurance for undertaking environment conservation activities in Gurugram.

In this regard, Max Life will be taking up the suggested pond at Silokhera village in Gurugram post site visit and required due-diligence under its corporate social responsibility in FY 23-24.

We request you to please accord formal approval on the same and ensure that the aforesaid site is not allocated to any other organization without information to Max Life Insurance.

As always, look forward to your continued support and co-operation for making this partnership and association a huge success.

Warm regards,

Richa Singh
Vice President – HR
Max Life Insurance



GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY
Office of Additional CEO, Urban Environment

Tau Devi Lal Botanical Garden, Sector-52, Gurugram-122003 Haryana; Email: dfo.gmda@gov.in

No. 223-24

Dated:05.06.2023

To

Ms. Richa Singh
 Vice-President-HR
 Max Life Insurance Ltd.
 Gurugram

Sub: Allocation of pond for rejuvenation in village Silokara under CSR
Ref: Your letter Dated 05.06.2023

With reference to the subject cited above, considering your request for development of waterbody/pond in village Silokara under CSR, permission is hereby granted for execution of work of development of waterbody subject to following conditions:

1. The ownership of land will remain with HSVP.
2. You will carry out development of waterbody as per approved plan.
3. The components of waterbody development may include following components:
 - a. Survey and demarcation of waterbody as per revenue records
 - b. Removal of malba or C&D waste, if any
 - c. Creation of shape of waterbody by earth work
 - d. Fencing with toe wall
 - e. Shaping and beautification
 - f. Plantation and landscaping
 - g. Creation of footpath along boundary for public use

It is also advised that the earth work related to digging of pond must be completed before monsoon season

[Subhash Yadav IFS]
 Addl. CEO, Urban Environment
 Gurugram Metropolitan Development Authority

Copy to following for kind information:

1. Executive Engineer, Division-VI, HSVP, Gurugram in reference to letter No. 30122 Dated 19.04.2023

Received
[Signature]
 5/6/2023

Annexure - II

Surface Dressing at Silokhra Pond

Before



After



Digging at Silokhra Pond

Before



After

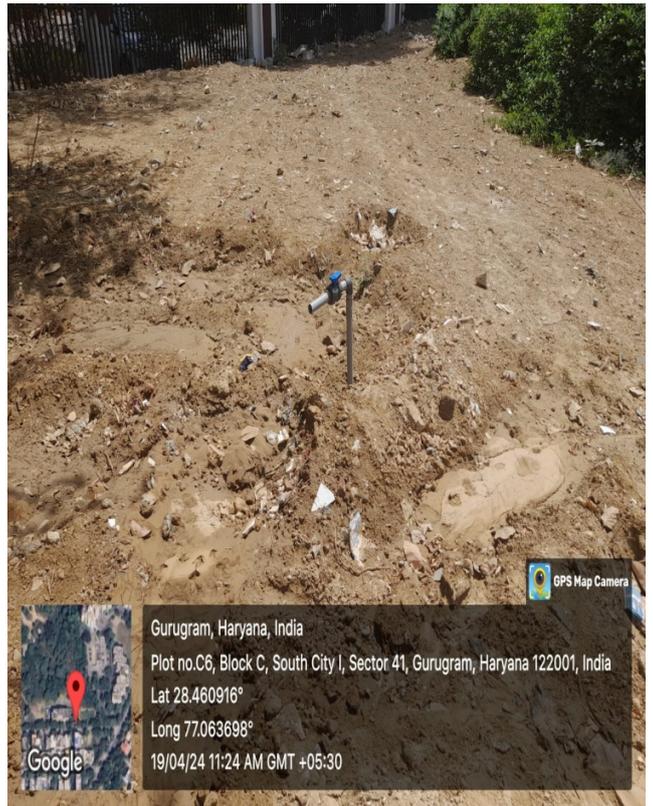


Installation of STP treated line

Before



After



Fencing work at Silokhra Pond

Before



After

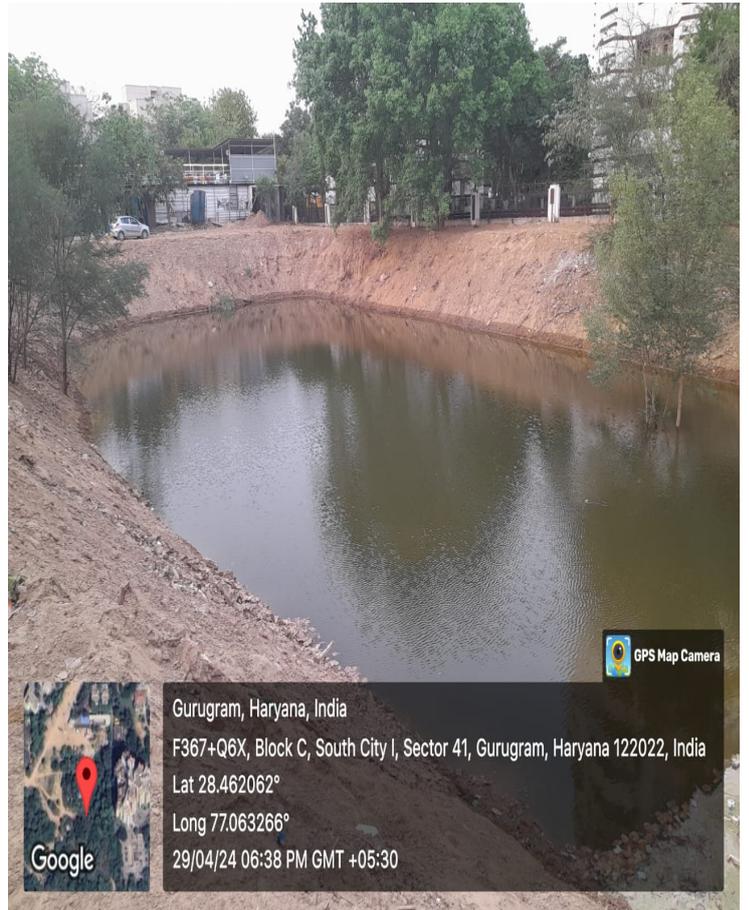


Water Supply

Before



After



Annexure -III

	 	
ROTARY CLUB OF GURGAON CENTRAL		
RI Dist. 3011 Club ID : 225532		
Rtn. Gordon R. Mcnally R.I. President	Rtn. Jeetender Gupta Distt. Governor	Rtn. Vivek Duggal Asstt. Governor (Zone-25)
Rtn. Subhash Verma Chartered President 9810085440	Rtn. B. D. Pahuja Chartered Secretary 9810532559	Rtn. Sanjeev Aggarwal Treasurer 9818612393
Chief Mentor PDG Rtn. Dr. Sushil Khurana 9810056308	To, 19th Oct 2023 Mr Subhash Yadav IFS Addl. Chief Executive Officer Urban Development Gurgaon Haryana	
President Elect Rtn. Dinesh Aggarwal 9810003002	Dear Subhash Yadav Sir, Thanks for all the curtsey extended to me & to my colleagues during our third meeting held on 17 Sep 2023, in order to explore possibilities of our getting associated with GMDA. You are well aware about the Rotary as an International Organisation, its charter, its Style of Management and unique charter. Under the banner of Rotary we have been executing many prestigious projects including Rotary Blood Centre at Kadipur Gurugram under an MOU with MCG, which presently is functioning successfully and is probably the number one in the state of Haryana.	
Vice President Rtn. K. S. Yadav 9810010305	We the Rotarians of "Rotary Club of Gurgaon Central" in our Zeal to execute similar projects which shall be beneficial to the society look forward getting associated with you.	
Jt. Secretary Rtn. Munish Khullar 9810667799	In synergy with the objectives of GMDA and the Rotary about Water conservation & its judicious usage, creating of water Bodies, Pollution and environment control, we held in-depth discussions with you in your office chamber and identified some of the Areas where we could work jointly.	
Sergeant at Arms Rtn. Jugan Verma 9810636979	Accordingly, we visited few of the potential sites along with your ground Technical staff. We could see certain works have already been executed by GMDA while few additional works are under planning & execution. After due analysis, we consider that we Rotarians (Rotary club of Gurgaon Central & our Associates) shall be too happy & willing to get associated in the development of	
Director Projects Rtn. Dr. Prem Rana 9810131406		
Director Legal Services Rtn. Naresh Yadav 9811542401		
Director Rtn. Ajay Sanwalka 9911405413		
Director Rtn. Pawan Kumar Jindal 9811116284		
Director Rtn. J. S. Saroha 9810137553		
Director Rtn. Satish Singla 9899850458		
Director Rtn. Rakesh Jain 9810011225		
Director Rtn. Ved Gulati 9810144299		
8, Dakshin Marg, DLF Phase-II, Gurugram - 122 002 (Haryana) India Mobile : +91-9810085440 E-mail : rtsubhashverma@gmail.com		
		1



ROTARY CLUB OF GURGAON CENTRAL

RI Distt. 3011 | Club ID : 225532

Rtn. Gordon R. McInally
R.I. President

Rtn. Jeetender Gupta
Distt. Governor

Rtn. Vivek Duggal
Asstt. Governor (Zone-25)

Rtn. Subhash Verma
Chartered President
9810085440

Rtn. B. D. Pahuja
Chartered Secretary
9810532559

Rtn. Sanjeev Aggarwal
Treasurer
9818612393

Chief Mentor
PDG Rtn. Dr. Sushil Khurana
9810056308

President Elect
Rtn. Dinesh Aggarwal
9810003002

Vice President
Rtn. K. S. Yadav
9810010305

Jt. Secretary
Rtn. Munish Khullar
9810667799

Sergeant at Arms
Rtn. Jugan Verma
9810636979

Director Projects
Rtn. Dr. Prem Rana
9810131406

Director Legal Services
Rtn. Naresh Yadav
9811542401

Director
Rtn. Ajay Sanwalka
9911405413

Director
Rtn. Pawan Kumar Jindal
9811116284

Director
Rtn. J. S. Saroha
9810137553

Director
Rtn. Satish Singla
9899850458

Director
Rtn. Rakesh Jain
9810011225

Director
Rtn. Ved Gulati
9810144299

approx. 5 acres of land in the vicinity of Salokra Village next to a temple, where work by GMDA is to commence for creating a large Water body with some built in attractions to keep the place alive and self-sustaining.

Sir, are ready to take on any responsibility on immediate basis & request you to kindly guide us further on our moving forward. During the course of our interaction It was mentioned by you that the deptt will take on the excavation and the provisioning of adequate water supply / charging of the water body while we should be able to handle the other connected jobs.

With our dep Rotary regards and assuring our most prompt attention at all times,

We remain, Your sincerely


Subhash Verma.
(Charter President)

With Compliments from :

Dr PS Rana
(Director)

KS Yadav
(Vice President)

BD Pahuja
(Gen Secy)

**GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY**

Plot No. 3, Sector-44, Gurugram-122002, Haryana, India; Email: dfo.gmda@gov.in

No. 1240-42

Dated: 02.11.2023

To

Sh. Subhash Verma
Charter President
Rotary Club of Gurgaon Central
8, Dakshin Marg, DLF Phase-II
Gurugram-122002 (Haryana)

Subject: Restoration of Silokara Pond
Ref: your office letter dated 19.10.2023

With reference to the subject cited above, consent is hereby granted for restoration of Silokara Pond. You are requested to submit your plan of the area. The draft map prepared by HSVP is also shared with you for reference. You may submit the action plan accordingly.

Enclosed: As stated above

[Subhash Chander Yadav IFS]
Addl. CEO, Urban Environment
Gurugram Metropolitan Development Authority

Copy to following for providing all the necessary support:

1. MGP, UED, GMDA
2. Manager, UED, GMDA



GPS Map Camera



Gurugram, Haryana, India
F367+Q6X, Block C, South City I, Sector 41, Gurugram, Haryana 122022, India
Lat 28.461822°
Long 77.062924°
29/04/24 06:39 PM GMT +05:30



GPS Map Camera



Gurugram, Haryana, India
1, South City I, Sector 30, Gurugram, Haryana 122001, India
Lat 28.461373°
Long 77.06258°
29/04/24 06:41 PM GMT +05:30

